

# HIGH COURT OF JAMMU AND KASHMIR

(OFFICE OF THE CENTRAL PROJECT COORDINATER e-COURTS)

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## INTERVIEWS FOR SYSTEM OFFICER AND SYSTEM ASSISTANTS

### NOTIFICATION

27-12-2016

It is for information of the candidates who have submitted their application forms in response to our advertisement notification No:- 657-CPC/J Dated:- 09-12-2016 for the posts of System Officer and System Assistants on contractual basis, that the interviews shall be held at Jammu and Srinagar as per the schedule given below. Eligibility will be checked beforehand and in-eligible candidates will not be interviewed. The candidates are directed to carry with them all the original testimonials including work experience if any. No travelling allowance shall be paid for the interview.

### JAMMU DIVISION

| S. No | Post applied for                     | Date and time of Interview | Venue            |
|-------|--------------------------------------|----------------------------|------------------|
| 1     | System Officer and System Assistants | 04-01-2017<br>10 AM        | High Court Jammu |

### KASHMIR DIVISION

| S. No | Post applied for                         | Date and time of Interview | Venue                  |
|-------|--|----------------------------|------------------------|
| 1     | System Officer                           | 04-01-2017<br>10 AM        | High Court<br>Srinagar |
| 2     | System Assistant from SA 1-K to SA 35-K  | 04-01-2017<br>10 AM        | -do-                   |
| 3     | System Assistant from SA 36-K to SA 87-K | 05-01-2017<br>10AM         | -do-                   |

(Malik Shabir Ahmad)  
CPC (e-Courts)

High Court of J&K, Jammu

Copy to:

1. Registrar General High Court of Jammu and Kashmir for information.
2. Registrar Judicial Jammu/Srinagar with the request to make appropriate arrangements for conducting the interviews in the High Court at Jammu and at Srinagar as per the schedule.
3. Director Information State of Jammu and Kashmir with the request to publish the notification in leading dailies of Jammu and Srinagar and also to get it publicized in the electronic media.

4. Secretary to Hon'ble Mr. Justice Mohammad Yaqoob Mir Chairperson Hon'ble Computer Committee High Court of Jammu and Kashmir for information of His Lordship.
5. Secretary to Hon'ble Mr. Justice Muzaffar Hussain Attar Member Hon'ble Computer Committee High Court of Jammu and Kashmir for information of His Lordship.
6. Secretary to Hon'ble Mr. Justice Alok Aradhe Member Hon'ble Computer Committee High Court of Jammu and Kashmir for information of His Lordship.
7. Mr. Kiran Koul Incharge NIC High Court of J&K Jammu for uploading the notification on the official website of the High Court.

  
CPC (e-Courts)  
High Court of J&K, Jammu